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Title: Regarding National Level Research Institute for Nano Textile Technology -laid.

**SHRI N.K. PREMACHANDRAN (KOLLAM):** Parvathy Mills Limited, Kollam has been shut down since 2008. The Mill owned R 16.40 acres of prime city land. The land is not in use. The revival package submitted for the Mill has not been considered till this date. Various proposals were submitted for proper utilisation of land and the same has not been considered. The land is suitable for establishment of National Level Research Institute for Nano Textiles Technology and Nano Textile Park. DRDO is an agency specialized in research and development in various sectors. The DRDO has not helped textiles sector in research and development. The Nano textiles is an area which requires research and development.

Hence, I urge upon the Government to constitute a committee to conduct study regarding the feasibility of establishing a National Level Research Institute for Nano Textile Technology and Nano Textile Park under DRDO in the land owned by Parvathy Mills, Kollam.

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**माननीय सभापति :** आप सभी सीनियर मैम्बर्स हैं । आप लोकतंत्र में जो इस प्रकार का व्यवहार करते हैं, वह शोभा नहीं देता है । मेरा आपसे निवेदन है कि आप अपने-अपने स्थान पर जाएं, अपनी सीट पर जाएं । यह सभा लोकतंत्र का मंदिर है और इसकी गरिमा का पालन करना हम सभी का फर्ज बनता है ।

... (व्यवधान)

**माननीय सभापति :** सभा की कार्यवाही सोमवार, दिनांक 26 जुलाई, 2021 को प्रातः 11 बजे तक के लिए स्थगित की जाती है ।

**12.17 hrs**

*The Lok Sabha then adjourned till Eleven of the Clock on Monday, July 26, 2021/Sravana 4, 1943 (Saka).*

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\* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

\* Available in Master copy of Debate, placed in Library.

\* Laid on the Table and also placed in Library, See No. LT 4359/17/21